

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-84/2003/1650/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri S.N. Sarma,
District and Sessions Judge,
Bongaigaon, Assam.

Dated Guwahati the 18th March, 2020.

Sub: **Station leave permission.**

Ref:- Your letter No.DJB I-11/2020/1154 dtd 12.03.2020

Sir,

With reference to the above, I am directed to inform you that you have been granted station leave permission w.e.f. the evening of 13.03.2020 till the morning of 16.03.2020, as prayed for. The next senior most Judicial officer at the station will remain in charge of his Court and office in his absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-84/2003/1650/A, dated 18.3.2020

Copy to:

1. The Systems Analyst, Gauhati High Court.

18/3/2020

JT. REGISTRAR (VIGILANCE)

sd/-